

C.P. 4429/97/MB/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 07.01.2019

NAME OF THE PARTIES: Hargun P. Godhwani & Anr.

v/s.

Godhwani Brothers India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 97 OF COMPANIES ACT, 2013

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ORDER

58. C.P. 4429/97/MB/2018

At request, list this matter on 29.01.2019.

SD/-

V. NALLASENAPATHY  
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)